

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 105**

**CP(IB) No. 83/Chd/Chd/2021**

**IN THE MATTER OF**

**Small Industries Development Bank of ...  
India**

**Petitioner**

**Versus**

**Smt. Kanwal Sukhinder Singh W/o Sh. ...  
Sukhinder Singh**

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 13.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 12.06.2024.

Sd/-

**Court Officer**